101 Papers Laid

102

Central Workers Organisations/Unions								No. of strikes	No. of Man- day lost	
I. N. T. U. C,		•			•	•		297	934,857	
A. I. T. U. C.		•		•	•	• -	•	249	831,752	٠
H. M. S	•	•		•	٠	•	•	120	1,401,078	:.
U. T. U. C			•	•	•	с У Уг		10	52,329	~ <u>v_</u>
Multiple Unions	•			. 1	•	241		56	1,702,366	14 11 121
Unaffiliated and o	thers					•	_	1798	6,871,971	··- <u>I</u> -··

tral Workers' Organisations/Unions was as follows:

12 Noon.

PAPERS LAID ON THE TABLE

THE NAVY (PENSION) FIRST AMENDMENT REGULATIONS, 1973 THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI J. B. PATNAIK): Sir, I beg to lay on the Table, under section 185 of the Navy Act, 1957, a copy (in English and Hindi) of the Ministry of Defence Notification S.R.O. No. 56, dated the 13th February, 1973, publishing the Navy (Pension) First Amendment Regulations, 1973. [Placed in Librar-ary. See No. LT-450/73].

THE IRON ORE MINES LABOUR WELFARE CESS (AMENDMENT) RULES,

1973 THE MINISTER OF LABOUR AND REHABILITATION (SHRI K. V. RAGHUNATHA REDDY): Sir, I beg to lay on the Table, under sub-section (4) of section 8 of the Iron Ore Mines Labour Welfare Cess Act, 1961, a copy (in English and Hindi) of the Ministry of Labour and Rehabilitation (Department of Labour and Employment) Notification G.S.R. Ne. 82 dated the 19th January, 1973. publishing the Iron Ore Mines Labour Welfare Cess (Amendment) Rules. 1973. [Plsced in Library See No. LT-4505[73].

THE NAVAL CEREMONIAL CONDI-TIONS OF SERVICE AND MISCEL-LANEOUS AMENDMENT REGULA-TIONS, 1973

SHRI J. B. PATNAIK: Sir, I beg to lay on the Table, under section 185

of the Navy Act, 1957 a copy (in English and Hindi) of the Ministry af Defence (Navy Branch) Notification S.R.O. No. 55, dated the 30th December, 1972, publishing the Naval Ceremonial, Conditions of Service and Miscellaneous Amendment) Regulations, 1973. [Placed in Library. See No. LT-4505/73],

I.APPROPRIATION ACCOUNTS 1971-72 (POSTS AND TELE GRAPHS)

II. REPORT (1971-72) OF THE COMPTROLLOR AND AUDITOR GENERAL OF INDIA ON THE APPROPRIATION ACCOUNTS OF THE UNION GOVERNMENT (POSTS AND TELEGRAPHS)

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI): Sir. I beg to lay on the Table, under clause (1) of article 151 of the Constitution, a copy (in English and Hindi) each of the following papers:—

(i) Appropriation Accounts (Posts and Telegraphs) for the year 1971-72.

(ii) Report of the Comptroller and Auditor General of India on the Appropriation Accounts of the Union Government (Posts and Telesraphs) for the year 1971-72. [Placed in Library. See No. LT-452073 for (i) and (ii)].